

C.A.No. 530/52

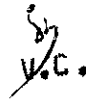
23-11-92 Hon.Mr.Justice S.K.Dhaon, V.C.
Hon.Mr. K. Dhayya, A.M.

After hearing the counsels for the parties the case is disposed off.

Judgement has been dictated in the open Court.

(tgk)


A.M.


V.C.